

•were those objectionable things that were found in their houses?

SHRI R. M. HAJARNAVIS: Sir, this can only be answered after the investigation is over.

SHRI A. B. VAJPAYEE: May I know whether the searches carried out in these houses or the statements made by these gentlemen had anything to do with the arrest of one Azizul Islam who was arrested in Calcutta?

SHRI R. M. HAJARNAVIS: Yes, that was the occasion. The information given by Azizul Islam was the occasion for registration of the offences and the investigation being carried out.

SHRI M. P. BHARGAVA: Since this question was answered last time, may I know if some further material has been recovered from one Nasir Khan, brother of Dilip Kumar which implicates him in such matters?

SHRI R. M. HAJARNAVIS: I cannot say. But we asked for certain information from the Bombay Police on three matters—

(a) Whether it is a fact that Nasir Khan, brother of Dilip Kumar has disappeared from Bombay, following the police search at Dilip Kumar's house.

(b) Whether it is also a fact that many files were recovered from the sofa set in Dilip Kumar's house, during the police search.

(c) Whether any of these files established connection of Nasir Khan and Dilip Kumar with the spying work on behalf of Pakistan.

And the Bombay Police gave us the following information:

(a) Nasir Khan was not in Bombay when his residence and the residence of Dilip Kumar were searched by the Police.

It is not correct to say that Nasir Khan disappeared from Bombay since these searches were carried out.

(b) No files were recovered from any sofa set in the house of Dilip Kumar during the police search.

(c) In view of what is stated in (b) above, this question does not arise.

SHRI P. L. KUREEL VRF TALIB: It is widely rumoured that vital information is being conveyed to Pakistan in film-boxes. It is easy to convey information to Pakistan in this way. So I want to know what steps the Government propose to take to check this sort of thing.

MR. CHAIRMAN: I am afraid the Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

REVIEW OF COAL PRICES

*335. SHRI BABUBHAI M. CHINAI: Will the Minister of STEEL MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether Government have received any representation from the Indian Colliery Owners Association to review the prices of the various grade* of coal; and

(b) if so, what action Government have taken thereon?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHOT C. SUBRAMANIAM): (a) Yes, Sir.

(b) The representation is under consideration.

ACTION AGAINST GOONDAS' PATRONS IN DELHI

*336. SHRI FARIDUL HAQ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he has read a statement made to the Press by tb*